

ORISSA HIGH COURT**FILING REPORT AS ON :27/09/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0009542/2022	SMARAK RANJAN PRADHAN @ BABU VS STATE OF ODISHA	SATYARANJAN MOHAPATRA VS	BADACHANA /32 /2022 () //
2	BLAPL/0009543/2022	NALINI BINDHANI VS STATE OF ODISHA	KHIROD KUMAR PANIGRAHI VS	PURI GRPS /61 /2022 () //
3	BLAPL/0009544/2022	SULACHANA BINDHANI VS STATE OF ODISHA	KHIROD KUMAR PANIGRAHI VS	PURI GRPS /61 /2022 () //
4	BLAPL/0009545/2022	RAKESH BEHERA VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	/ /0 () //
5	BLAPL/0009546/2022	ABDUL KAR @ ABHI @ ABHISHEK KARA VS STATE OF ODISHA	SACHIDANANDA DASH VS	SEMILLIGUDA /114 /2021 () //
6	BLAPL/0009547/2022	SANJAYA KUMAR BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	DHARAKOT PS /139 /2022 () //
7	BLAPL/0009548/2022	SANJAY JALAN VS STATE OF ODISHA	SOURA CHANDRA MOHAPATRA VS	PURIGHAT /222 /2022 () //
8	BLAPL/0009549/2022	DEBODUTTA MISHRA VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	/ /0 () //
9	BLAPL/0009550/2022	BHAGABAN SWAIN VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	BADAGADA /101 /2018 () //
10	BLAPL/0009551/2022	KALIA @ KALANDI @BHUBANANANDA BEHERA VS STATE OF ODISHA	SOUGAT DASH VS	MAHANGA /116 /2022 () //
11	BLAPL/0009552/2022	SIVENDRA SINGH VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	/ /0 () //

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12	BLAPL/0009553/2022	AKASH BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	SHERAGADA /265 /2022 () //
13	BLAPL/0009554/2022	CHILU @ SANJEEV KUMAR PRUSTY VS STATE OF ODISHA	ASHOK PATTANAIAK VS	GHASIPURA /51 /2019 () //
14	BLAPL/0009555/2022	GOBINDA KHORA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	MALKANGIRI /512 /2022 () //
15	BLAPL/0009556/2022	MAHESWAR BHUMIYAN VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	MALKANGIRI /512 /2022 () //
16	BLAPL/0009557/2022	DEEPAK MAJHI VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	DHARAMGARH /138 /2022 () //
17	BLAPL/0009558/2022	MITU MAJHI VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	PADMAPUR /11 /2019 () //
18	BLAPL/0009559/2022	SHIBA SAHU VS STATE OF ODISHA	JAYADEBA BEHERA VS	KHAPRAKHOL /46 /2022 () //
19	BLAPL/0009560/2022	RAJENDRA SINGH VS STATE OF ODISHA	RABINDRA KUMAR SAHOO VS	ADVA /28 /2022 () //
20	BLAPL/0009561/2022	SIBU @ PRASANJIT MANDAL VS STATE OF ODISHA	SARBESWAR BEHERA VS	MARKAT NAGAR /76 /2022 () //
21	BLAPL/0009562/2022	SONU KHAN VS STATE OF ODISHA	MANORANJAN PADHY VS	ADVA /42 /2021 () //
22	BLAPL/0009563/2022	SATYABRATA MAHALIKA VS STATE OF ODISHA	LALITENDU MISHRA VS	DHENKANAL TOWN /294 /2021 () //
23	BLAPL/0009564/2022	JAGYASINI SAHU	S.S.RAY 2	GANGAPUR (ASKA) /176 /2022

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0009565/2022	AJIT KUMAR SWAIN	S.S.RAY 2	ASKA /278 /2022
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0009566/2022	GANGA SAHU	SURYAKANTA DWIBEDI	KHAPRAKHOL /113 /2022
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0009567/2022	HARSA PRADHAN @ PANDA	SATYABRATA MOHANTY (1)	BUGUDA /131 /2018
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0009568/2022	KABULI @ SAHADEV JENA	AMITAV TRIPATHY	NAYAGARH /84 /2022
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0009569/2022	BULU @ ANIL SAHOO	DEBASHIS MITRA	NAYAGARH /149 /2022
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0009570/2022	JASPAL SINGH	CHITTA RANJAN DASH	/ /0
		VS	VS	()
		N.C.B		//
30	BLAPL/0009571/2022	DEBENDRA MOHANTA	BASANTA KUMAR DAS	RASGOBINDPUR /187 /2022
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0009572/2022	SITARAM BINDHANI	SURYAKANTA DWIBEDI	KHAPRAKHOL /122 /2021
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0009573/2022	RABINDRA SAHOO	BIBHU PRASAD MOHANTY	TAISARA /135 /2022
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0009574/2022	IMRAN KHAN	SURYAKANTA DWIBEDI	BALLIGUDA /205 /2022
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0009575/2022	SURYAKANTA PADHI	CHAITANYA NAYAK	/ /0
		VS	VS	()

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35	BLAPL/0009576/2022	STATE OF ODISHA UPENDRA KUMAR PANDI VS	JYOTIRMAYA SAHOO VS	// KODALA /365 /2021 ()
36	BLAPL/0009577/2022	STATE OF ODISHA RUDRA @ RAGHUNATH MALLIK VS	SURYAKANTA DWIBEDI VS	// KUAKHIA /172 /2022 ()
37	BLAPL/0009578/2022	STATE OF ODISHA RITESH KUMAR VS	ALOK KUMAR MOHAPATRA VS	// KEONJHAR TOWN /283 /2022 ()
38	BLAPL/0009579/2022	STATE OF ODISHA GUDDU SINGH VS	SMRUTI RANJAN MOHAPATRA VS	// MALKANGIRI /532 /2021 ()
39	BLAPL/0009580/2022	STATE OF ODISHA ANIL NIAL VS	SURYAKANTA DWIBEDI VS	// KHAPRAKHOL /113 /2022 ()
40	BLAPL/0009581/2022	STATE OF ODISHA AKASH BAKA VS	SANGRAM KESHARI ROUT VS	// PADWA /70 /2022 ()
41	BLAPL/0009582/2022	STATE OF ODISHA ABHIMANYU DAS VS	AMULYA RATNA PANDA VS	// / /0 ()
42	BLAPL/0009583/2022	STATE OF ODISHA ANGADA MALLICK VS	AMULYA RATNA PANDA VS	// PHIRINGIA /67 /2021 ()
43	BLAPL/0009584/2022	STATE OF ODISHA BAIDEHI MAHANANDA VS	AKSHAYA KUMAR SAHOO VS	// SASON /213 /2022 ()
44	BLAPL/0009585/2022	STATE OF ODISHA CHATURBHUJA MAJHI VS	AKSHAYA KUMAR SAHOO VS	// CHHENDIPADA /422 /2022 ()
45	BLAPL/0009586/2022	STATE OF ODISHA LALU SATNAMI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// JONK /183 /2022 () //

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46	BLAPL/0009587/2022	SURENDRA PRASAD VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	JEYPORE SADAR /1 /2021 () //
47	BLAPL/0009588/2022	DILLIP RAUTIA VS STATE OF ODISHA	BASUDEV PUJARI VS	MELCHHAMUNDA /48 /2018 () //
48	BLAPL/0009589/2022	RAJU SAIK VS STATE OF ODISHA	RAKESH KUMAR DAS VS	MUNIGUDA /177 /2022 () //
49	BLAPL/0009590/2022	UMAKANTA BEHERA VS STATE OF ODISHA	RAKESH KUMAR DAS VS	GUDARI /14 /2019 () //
50	BLAPL/0009591/2022	GOPI MAHAKUD VS STATE OF ODISHA	SHAKTI PRASAD DAS VS	BARBIL /142 /2021 () //
51	BLAPL/0009592/2022	SUBULAL TAKARIA @ SUBALAL TOKRIA VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	NABARANGAPUR TOWN /195 /2020 () //
52	BLAPL/0009593/2022	AMIRITO BISWAS VS STATE OF ODISHA	ABHAS MOHANTY VS	MOTU /31 /2020 () //
53	BLAPL/0009594/2022	SASHI BUSAN @ SASIBHUSAN GHOSH VS STATE OF ODISHA	ABHAS MOHANTY VS	MOTU /31 /2020 () //
54	BLAPL/0009595/2022	LAMBU MUNDA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BHADRAK TOWN /276 /2021 () //
55	BLAPL/0009596/2022	NALU @ BIJAY BISWAL VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	NAIKANI-DIHI /110 /2017 () //
56	BLAPL/0009597/2022	FIROJ SAHU VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	REAMAL /390 /2022 () //
57	CMAPL/0000493/2022	UNITED INDIA INSURANCE CO. LTD.	ADV.	//

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		VS	VS	0
		SABITA RATH		//
58	CMAPL/0000494/2022	PUSPA JANI	ADV.	//
		VS	VS	0
		COMMNR. CUM SECY. TO GOVT., DEPT. OF SC AND ST DEVELOPMENT DEPT.		//
59	CMAPL/0000495/2022	RAJI BEHERA	SOURYA DEV RAY	//
		VS	VS	0
		STATE OF ODISHA		//
60	CMP/0000957/2022	KANDRAPA BEHERA	DEEPAK KUMAR PANI	//
		VS	VS	0
		PRAMILA SAHOO		//
61	CMP/0000958/2022	SWARNAREKHA PATNAIK	KANISKA RATH	//
		VS	VS	0
		JAGADISH BEHERA		//
62	CMP/0000959/2022	ASWINI KUMAR DASH		//
		VS	VS	DISTRICT & SESSIONS JUDGE,SAMBALPUR(Sambalpur)
		NILESH KUMAR GHODASARA		RFA/0000007/2018
63	CMP/0000960/2022	KUMARI KALYANI GAJAPATI	PANCHANAN PANIGRAHI	//
		VS	VS	0
		SARVAGNYA JAGANNATH GAJAPATI NARAYAN DEV		//
64	CMP/0000961/2022	MUNA BIBI	SANTOSH KUMAR SAMANTARAY	//
		VS	VS	0
		SK.ANSWAR		//
65	CMP/0000962/2022	AKHIL MAHANTO @ LOKNATH MAHANTO	TUSAR KUMAR MISHRA	//
		VS	VS	0
		NANHU MAHATO		//
66	CMP/0000963/2022	BIJAYALAXMI PAIKRAY	PRAFULLA KUMAR RATH	//
		VS	VS	0
		HARAMANI BAIRIGANJAN		//
67	CONTC/0006031/2022	FATIMA BIBI	ADV.	//
		VS	VS	0
		IPSIT SAHOO,OAS		//
68	CONTC/0006032/2022	ANUSHREE PRADHAN	ADV.	//
		VS	VS	0

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69	CONTC/0006033/2022	SABITA ACHARYA,V.C.,UTKAL UNIVERSITY,VANI VIHAR RADHA KRISHNA NAYAK VS	GOPINATH PANDA VS	// // 0
70	CONTC/0006034/2022	ASWATHY S., I.A.S. GOPINATH THATOI VS	ADV. VS	// // 0
71	CONTC/0006035/2022	ER.KRUSHNA CHANDRA MOHANTY,WATER AND LAND MANAGEMENT INSTITUTION SUBRAT KUMAR MALIK VS	ADV VS	// // 0
72	CONTC/0006036/2022	GANESH CHANDRA PATRA, I.A.S. JYOSTNA RANI ROUTRAY VS	ADV. VS	// // 0
73	CONTC/0006037/2022	PRADEEP KUMAR SAHOO,OAS(SB) BALARAM SETHY VS	ADV VS	// // 0
74	CONTC/0006038/2022	SECRETARY, H AND FW DEPT DESHABANDHU MOHANTY VS	SWAPNIL ROY VS	// // 0
75	CONTC/0006039/2022	ANU GARG, I.A.S. AKSHAYA CHANDRA DAS VS	SWAPNIL ROY VS	// // 0
76	CONTC/0006040/2022	ANU GARG, I.A.S. PRATIMA RATH VS	ADV VS	// // 0
77	CONTC/0006041/2022	NIKHIL PAVAN KALYAN, COMMNR, C.M.C UPENDRA KUMAR MUDULI VS	ADV VS	// // 0
78	CONTC/0006042/2022	RANJAN KUMAR DAS, I.A.S. RANJAN KUMAR PANDA VS	DEBASISH SAMAL VS	// // 0
79	CONTC/0006043/2022	SUBHRA MOHANTY,OAS,(S.B) ASHIS SANKAR MOHANTY VS	DEBASISH SAMAL VS	// // 0
		SUBHRA MOHANTY,OAS,(S.B)		//

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80	CONTC/0006044/2022	BHUBANESWAR BEHERA VS BISHNUPADA SETHI,SECY. HIGHER EDU. DEPT.	ADV. VS	// 0 //
81	CONTC/0006045/2022	NISHIKANTA PADHIHARI@PADIHARI VS SUBHRA MOHANTY, O.A.S.	DEBASISH SAMAL VS	// 0 //
82	CONTC/0006046/2022	RANGA DHAR SETHI VS SUBHRA MOHANTY,OAS,(S.B)	DEBASISH SAMAL VS	// 0 //
83	CONTC/0006047/2022	BIKASH KUMAR LENKA VS ANU GARG, I.A.S.	ADV VS	// 0 //
84	CONTC/0006048/2022	ANIL KUMAR SAHOO VS SHALINI PANDIT, I.A.S.	ADV VS	// 0 //
85	CONTC/0006049/2022	SIBA PARIDA VS ANU GARG, I.A.S.	ADV VS	// 0 //
86	CONTC/0006050/2022	MAHENDRA PRASAD DAS VS MANAGING DIRECTOR,O.P.T.C LTD.	ADV. VS	// 0 //
87	CONTC/0006051/2022	BANSIDHAR BARIK VS ANU GARG, I.A.S.	ADV VS	// 0 //
88	CONTC/0006052/2022	PATITAPABAN JENA VS ANU GARG,IAS	ADV. VS	// 0 //
89	CONTC/0006053/2022	CHAITANYA BISWAL VS ANU GARG, I.A.S.	ADV VS	// 0 //
90	CONTC/0006054/2022	SUMATI SAHOO VS BIREN PARIDA,B.M.,S.B.I,GOPALSAGAR BRANCH	ADV. VS	// 0 //
91	CONTC/0006055/2022	SIMAN CHALA SAHOO	ADV.	//

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		VS	VS	0
		ASWASTHI S,IAS		//
92	CONTC/0006056/2022	PRADEEP KUMAR HOTA	ADV	//
		VS	VS	0
		STATE		//
93	CONTC/0006057/2022	BANALATA BEHURA	ADV	//
		VS	VS	0
		ANU GARG, I.A.S.		//
94	CONTC/0006058/2022	FIRDOSH NIKHAT	ADV	//
		VS	VS	0
		ASWATHY S, I.A.S.		//
95	CONTC/0006059/2022	PUSPALATA NAYAK	ADV	//
		VS	VS	0
		ASWATHY S, I.A.S.		//
96	CONTC/0006060/2022	SANJUKTA PATTNAIK	ADV.	//
		VS	VS	0
		ASWASTI S.,IAS		//
97	CONTC/0006061/2022	PRASANNA KUMAR PATTNAIK	ADV.	//
		VS	VS	0
		ASWASTI S. ,IAS		//
98	CONTC/0006062/2022	GURUNATH BRAHMA	ADV	//
		VS	VS	0
		ASWASTI S., I.A.S.		//
99	CONTC/0006063/2022	BAIDYANATH BEHERA	ADV	//
		VS	VS	0
		SIDHARTHA KATARIA, I.P.S.		//
100	CONTC/0006064/2022	ABHAYA KUMAR SAHOO	AMIT PRASAD BOSE	//
		VS	VS	0
		MANISHA BANERJEE		//
101	CONTC/0006065/2022	ANJAN KUMAR MOHAPATRA	ADV	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
102	CONTR/0000057/2022	LJA MAHARANA	ADV.	//0
		VS	VS	0

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103	CRLA/0000863/2022	PARMAR SMIT PARSHOTTAMDAS,SUPERINTENDENT OF POLICE,BARGARH LAXMAN HARIJAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// UMERKOTE /23 /2012 ()
104	CRLA/0000864/2022	PRAMODA SAHOO @ BAPI VS STATE OF ODISHA	DURGA PRASAD PATTANAIAK VS	// TIRTOL /256 /2016 ()
105	CRLMA/0000265/2022	SUDHIR RAPELI VS STATE OF ODISHA	ADV. VS	// SUNABEDA /20 /2021 ()
106	CRLMC/0002783/2022	DR. SUBHASHREE NAYAK VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	// MARKAT NAGAR /261 /2021 ()
107	CRLMC/0002784/2022	TRIPURARI MAHAKUD VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// MANAMUNDA /211 /2015 ()
108	CRLMC/0002785/2022	SADASHIV@SADASIV RAJGURU VS STATE OF ODISHA	SURESH KUMAR JENA VS	// //0 ()
109	CRLMC/0002786/2022	M.GOPAL VS STATE OF ODISHA	ASHOK KUMAR DAS VS	// BERHAMPUR SADAR /140 /2008 ()
110	CRLMC/0002787/2022	BIBEKANANDA PARIDA@VIVEKANANDA PARIDA VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// BYREE /165 /2021 ()
111	CRLMC/0002788/2022	JIBANANDA KUMBHAR VS STATE OF ODISHA	JULU KHANSAMA VS	// BAUNISUNI /81 /2021 ()
112	CRLMC/0002789/2022	GOPI NATH RAUTARAY VS STATE OF ODISHA	ASIT KUMAR JENA VS	// JATNI P.S. /247 /2013 ()
113	CRLMC/0002790/2022	TAPAS SARDAR VS STATE OF ODISHA	SK. ZAFARULLA VS	// MATHILI /110 /2020 ()

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114	CRLMC/0002791/2022	RINKI LENKA VS STATE OF ODISHA	AMITAV TRIPATHY VS	ODAGAON /71 /2010 () //
115	CRLMC/0002792/2022	LITUA@PRAKASH MALIK VS STATE OF ODISHA	JIBANANANDA MOHANTY VS	JENAPUR /169 /2014 () //
116	CRLMC/0002793/2022	KAILASH KUMAR MUKHI VS STATE OF ODISHA	BIGYAN KUMAR SHARMA VS	GOCHHAPADA /21 /2012 () //
117	CRLMC/0002794/2022	SALEHA BIBI@SALEHA KHATUN@SALERA BIBI VS STATE OF ODISHA	PRANAB KUMAR DAS VS	TALASARI MARINE /19 /2022 () //
118	CRLMC/0002795/2022	NIRJHARINI RATH VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	PURUNABAZAR /116 /2020 () //
119	CRLMC/0002796/2022	ANUP KUMAR RATHA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	PURUNABAZAR /116 /2020 () //
120	CRLMC/0002797/2022	BINAYAKA RATHA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	PURUNABAZAR /116 /2020 () //
121	CRLMC/0002798/2022	RAJENDRA PANIGRAHI VS STATE OF ODISHA	BISWORANJAN SWAIN VS	DHAMNAGAR /265 /2020 () //
122	CRLMC/0002799/2022	BISHNU PRASAD SAHU VS STATE OF ODISHA	YASOBANT DAS(SR. ADV.) VS	EOW,BHUBANESWAR /4 /2021 () //
123	CRLMC/0002800/2022	RITANJALI PUROHIT VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	BOUDH /33 /2021 () //
124	CRLMC/0002801/2022	RANJIT PANIGRAHI@RANJIT KUMAR PANIGRAHI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	GOSANINUAGAM /11 /2013 () //
125	CRLMC/0002802/2022	SAGAR MEHER	AKSHAYA KUMAR SAHOO	PATNAGARH /56 /2017

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		VS	VS	()
		STATE OF ODISHA		//
126	CRLMC/0002803/2022	SUMITRA NATH	AMULYA RATNA PANDA	BINJHARPUR /670 /2021
		VS	VS	()
		STATE OF ODISHA		//
127	CRLMC/0002804/2022	MUNA PATRA	AMULYA RATNA PANDA	BALASORE SADAR /90 /2021
		VS	VS	()
		STATE OF ODISHA		//
128	CRLMC/0002805/2022	TULASI PRADHAN	PRASHANTA KUMAR DAS	CUTTACK SADAR /300 /2022
		VS	VS	()
		STATE OF ODISHA		//
129	CRLMC/0002806/2022	ADITYA KUMAR PATTNAIK	MANAS CHAND	BERHAMPUR TOWN /131 /2019
		VS	VS	()
		STATE OF ODISHA		//
130	CRLMC/0002807/2022	EAST CRESENT INDIA INFRA PVT.	TUSAR KUMAR MISHRA	/ /0
		VS	VS	()
		RANJAN MOHAPATRA		//
131	CRLMC/0002808/2022	EAST CRESENT INDIA INFRA PVT. LIMITED	TUSAR KUMAR MISHRA	/ /0
		VS	VS	()
		G.PAPA RAO		//
132	CRLMC/0002809/2022	EAST CRESENT INDIA INFRA PVT.	TUSAR KUMAR MISHRA	/ /0
		VS	VS	()
		NISIKANTA DAS		//
133	CRLMC/0002810/2022	SANDHYA RANI NAYAK	TUKUNA KUMAR MISHRA	JEYPORE TOWN /22 /2021
		VS	VS	()
		STATE OF ODISHA		//
134	CRLMP/0002019/2022	SURATI JENA	ASIT KU JENA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
135	CRLMP/0002020/2022	HRUDANANDA JENA	TUSAR KUMAR MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
136	CRLMP/0002021/2022	UPENDRA NATH DAS	SUKANTA KUMAR NAYAK-2	/ /0
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CRLMP/0002022/2022	STATE OF ODISHA SARADA PRASANNA MOHARANA VS	SARADA DASH VS	// //0 ()
138	CRLMP/0002023/2022	STATE OF ODISHA GAGAN PRASAD YADAV VS	SURESH CHANDRA MOHANTY VS	// //0 ()
139	CRLMP/0002024/2022	STATE OF ODISHA SABITA HARICHANDAN VS	SUBHRANSHU DASH VS	// PURI TOWN /220 /2013 ()
140	CRLMP/0002025/2022	STATE OF ODISHA SAMBHUNATH MANDAL VS	PRAVASH CH JENA VS	// //0 ()
141	CRLREV/0000462/2022	STATE OF ODISHA GITANJALI DASH VS	ARJEET MISHRA VS	// JEYPORE TOWN /70 /2022 ()
142	FAO/0000374/2022	STATE OF ODISHA LEGAL MANAGER,T.P.CELL,NEW INDIA ASSURANCE CO.LTD. VS GAGAN KUMAR MUKHI	BIJUPATRA MOHAPATRA VS	// // ()
143	FAO/0000375/2022	D.M(LEGAL),M/S. NEW INDIA ASSURANCE CO. LTD. VS KARTIKA JENA	MAHITOSH SINHA VS	// // ()
144	MACA/0000495/2022	LAXMIPRIYA DAS VS ANIL KUMAR AGRAWAL	KAPILA CHARAN NAYAK VS	// // ()
145	MACA/0000496/2022	PURNIMA MEHER@SAHU VS RATNAMANI MAHARANA	SUJIT SEN VS	// // ()
146	MACA/0000497/2022	DIVL. MANAGER, M/S. NATIONAL INSURANCE CO.LTD. VS PARITOSH SUR	PRAMOD KUMAR TRIPATHY VS	// // ()
147	MACA/0000498/2022	PADMALOCHAN MALIK @ PADU VS SK. ABDUL SATTAR	DHANANJAYA MUND VS	// // ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	MATA/0000196/2022	SATYABADI SAHOO VS JAYANTI SAHOO	MIHIR SEKHAR SAHOO VS	// 0 //
149	RPFAM/0000240/2022	ARABINDA SAMANTARAY VS PRAVASINI ROUT	SUBASH CHANDRA PUSPALAKA VS	// 0 //
150	RPFAM/0000241/2022	ANTARIKSHYA PRASAD LENKA VS BANABASINI LENKA	SANJAY KUMAR BEHERA VS	// 0 //
151	RSA/0000232/2022	MADHABANANDA PANDA VS GHANASHYAM PANDA	ARUN KUMAR MISHRA-2 VS	// 0 //
152	RSA/0000233/2022	PANCHANAN MOHANTY VS BAIRAGI MOHANTY	PRASANTA KUMAR SATAPATHY VS	// 0 //
153	RSA/0000234/2022	SARAT MOHANTA VS SUBAS MOHANTA	BIBEKANANDA BHUYAN VS	// 0 //
154	RSA/0000235/2022	M/S. BHARAT MOTORS VS SAVITRI @ SAVITRI DEVI BHAWASINKA	AJIT KUMAR TRIPATHY VS	// 0 //
155	RVWPET/0000245/2022	M/S.BHARAT MOTORS VS SAVITRI @ SAVITRI DEVI	AJIT KUMAR TRIPATHY VS	// 0 //
156	RVWPET/0000246/2022	UNION OF INDIA VS NANDA KUMAR PANIYADI	DEBASIS TRIPATHY, C.G.C. VS	// 0 //
157	TRP(C)/0000372/2022	SIBANI PANIGRAHI VS RAKESH CHANDRA SATAPATHY	AMITAV TRIPATHY VS	// 0 //
158	TRP(C)/0000373/2022	RITU PURNIMA POTHAL VS DEBASHISA SAHOO	SURYAKANTA DWIBEDI VS	// JUDGE FAMILY COURT,CUTTACK(Cuttack) CP/0000275/2020
159	TRP(C)/0000374/2022	SASMITA BISWAL	SAMARENDRA KUMAR MOHANTY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		SIBAJI BISWAL		//
160	TRP(C)/0000375/2022	LAXMIPRIYA MOHAPATRA @ RAUTRAY	BHABANI SHANKAR MISHRA (3)	//
		VS	VS	()
		SRIDHAR MOHAPATRA		//
161	TRP(C)/0000376/2022	NIRUPAMA BARAL	RAMANI KANTA PATTANAİK	//
		VS	VS	()
		SUSANTA KUMAR BISWAL		//
162	TRPCRL/0000084/2022	ANILKANTA BEDANTA	ASIT KUMAR JENA	DERABIS /110 /2019
		VS	VS	()
		LAXMIPRIYA SENAPATI		//
163	WA/0001280/2022	STATE OF ODISHA	PUSHPARAJ BHARADWAJ, A.S.C.	//
		VS	VS	()
		GOPINATH MEHER		//
164	WA/0001281/2022	M/S. ORISSA AGRO INDUSTRIES CORPORATION LIMITED	BENSHIDHAR BAUG	//
		VS	VS	()
		JANMEJAYA AGRAWALLA		//
165	WA/0001282/2022	STATE OF ODISHA	DEBENDRA KUMAR MOHANTY, A.S.C.	//
		VS	VS	()
		BENUDHAR SAHU		//
166	WA/0001283/2022	STATE OF ODISHA	AJAYA KUMAR NANDA, A.G.A.	//
		VS	VS	()
		ANADI SUNANI		//
167	WP(C)/0025508/2022	SAMARENDRA SAMAL	ABHISEK MOHANTY	//
		VS	VS	()
		STATE OF ODISHA		//
168	WP(C)/0025509/2022	DR.MADAN MOHAN MAHALA	PRANAB KUMAR GHOSE	//
		VS	VS	()
		STATE OF ODISHA		//
169	WP(C)/0025510/2022	ST MINERALS PVT. LTD., BBSR	SUBIR PALIT	//
		VS	VS	()
		STATE OF ODISHA		//
170	WP(C)/0025511/2022	RATIKANTA BARIK	PRAFULLA KUMAR RATH	//
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	WP(C)/0025512/2022	STATE OF ODISHA DUKHISHYAM SUNDARAY VS	AJAYA KUMAR MOHARANA VS	// // ()
172	WP(C)/0025513/2022	STATE OF ORISSA ST MINERALS PVT. LTD., BBSR VS	SUBIR PALIT VS	// // ()
173	WP(C)/0025514/2022	STATE OF ODISHA PRAFULLA CHANDRA BISWAL VS	B.P.TRIPATHY VS	// // ()
174	WP(C)/0025515/2022	STATE OF ODISHA SUDAM MOHAPATRA VS	PRASHANTA KUMAR DAS VS	// // ()
175	WP(C)/0025516/2022	THE IG OF REGISTRATION OF ODISHA, CUTTACK AKSHAYA KUMAR MUDULI VS	BIJAY KUMAR BEHERA VS	// // ()
176	WP(C)/0025517/2022	STATE OF ODISHA BIRAJA SANKAR SINGH VS	PRASHANTA KUMAR DAS VS	// // ()
177	WP(C)/0025518/2022	COMMNR. CUM SECY. TO GOVT., BBSR RASHMI RANJAN CHOUDHURY VS	KAPILA CHARAN NAYAK VS	// // ()
178	WP(C)/0025519/2022	STATE OF ODISHA RASHMI RANJAN CHOUDHURY VS	KAPILA CHARAN NAYAK VS	// // ()
179	WP(C)/0025520/2022	STATE OF ODISHA DURYODHAN PATRA VS	BASUDEV BARIK VS	// // ()
180	WP(C)/0025521/2022	STATE OF ODISHA JHARANA KUANAR VS	KAPILA CHARAN NAYAK VS	// // ()
181	WP(C)/0025522/2022	STATE OF ODISHA SK. SARFUDDIN VS STATE OF ORISSA	RABI NARAYAN PANDA VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WP(C)/0025523/2022	KRATUSHESA BRAHMA VS VICE CHAIRMAN, CUTTACK DEVELOPMENT AUTHORITY	SOUMENDRA KUMAR NAYAK VS	// 0 //
183	WP(C)/0025524/2022	RABI NARAYAN PANDA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
184	WP(C)/0025525/2022	SURENDRA PRASAD PANDA VS STATE OF ODISHA	RABI NARAYAN PANDA VS	// 0 //
185	WP(C)/0025526/2022	AMRUTI PATRA VS COLLECTOR AND DM., DEOGARH	SATYABADI MANTRY VS	// 0 //
186	WP(C)/0025527/2022	MRUTYUNJAY PANI VS STATE OF ODISHA	RABI NARAYAN PANDA VS	// 0 //
187	WP(C)/0025528/2022	AJAYA KUMAR DAS VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
188	WP(C)/0025529/2022	UTKAL ALUMINA INTERNATIONAL LTD., RAYAGADA VS STATE OF ODISHA	P.P. TRIPATHY VS	// 0 //
189	WP(C)/0025530/2022	JATINDRA KUMAR KANUNGO VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
190	WP(C)/0025531/2022	ANTARYAMI KANUNGO VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
191	WP(C)/0025532/2022	DWARIKA NATH MISHRA VS STATE OF ODISHA	RAMESH CHANDRA SAHOO VS	// 0 //
192	WP(C)/0025533/2022	SUDHANSU SEKHAR PADHI VS STATE OF ODISHA	RAMESH CHANDRA SAHOO VS	// 0 //
193	WP(C)/0025534/2022	ANUJA SAHOO	JAJATI KISHORE MOHANTY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
194	WP(C)/0025535/2022	DIV. LABOUR COMMNR., JAGATSINGHPUR BISMOY MOHANTY	DEBASISH PATNAIK	//
		VS	VS	0
195	WP(C)/0025536/2022	THE SECRETARY HIGHER EDUCATION, ODISHA JAGANNATH BISWAL	RAMESH CHANDRA SAHOO	//
		VS	VS	0
196	WP(C)/0025537/2022	STATE OF ODISHA A.MOHAN RAO DORA	RAMESH CHANDRA SAHOO	//
		VS	VS	0
197	WP(C)/0025538/2022	STATE OF ODISHA BHOBANI SAHU	RAMESH CHANDRA SAHOO	//
		VS	VS	0
198	WP(C)/0025539/2022	STATE OF ODISHA SANTOSH KUMAR PATRA	RAMESH CHANDRA SAHOO	//
		VS	VS	0
199	WP(C)/0025540/2022	STATE OF ODISHA SANTOSH KUMAR ROUT	RAMESH CHANDRA SAHOO	//
		VS	VS	0
200	WP(C)/0025541/2022	STATE OF ODISHA RABINDRA KUMAR MOHANTY	RAMESH CHANDRA SAHOO	//
		VS	VS	0
201	WP(C)/0025542/2022	STATE OF ODISHA JADABA KISHOR KARNA	PRAMODA KUMAR DASH	//
		VS	VS	0
202	WP(C)/0025543/2022	STATE OF ODISHA ABANINDRA LENKA	RAMESH CHANDRA SAHOO	//
		VS	VS	0
203	WP(C)/0025544/2022	STATE OF ODISHA M/S. SHIBA SHAKTI FILAMENTS	SIDHARTHA MISHRA	//
		VS	VS	0
204	WP(C)/0025545/2022	BRANCH OFFICE, ORIENTAL BANK OF COMMERCE BINAYAK PANIGRAHI	RAMESH CHANDRA SAHOO	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0025546/2022	STATE OF ODISHA JAGADISH CHANDRA PANDA VS	PRAMODA KUMAR DASH VS	// // ()
206	WP(C)/0025547/2022	STATE OF ODISHA KAILASH CHANDRA SAHU VS	RAMESH CHANDRA SAHOO VS	// // ()
207	WP(C)/0025548/2022	STATE OF ODISHA PRASANA KUMAR DASH VS	RAMESH CHANDRA SAHOO VS	// // ()
208	WP(C)/0025549/2022	STATE OF ODISHA MANAS KUMAR BARIK VS	SITANSU MOHAN SINGH VS	// // ()
209	WP(C)/0025550/2022	STATE OF ODISHA PRADIPTA KISHORE RAJ VS	GYANESWAR SATPATHY VS	// // ()
210	WP(C)/0025551/2022	STATE OF ODISHA AKSHAYA KUMAR MOHANTY VS	UMA CHARAN MISHRA VS	// // ()
211	WP(C)/0025552/2022	STATE OF ODISHA AJAY KUMAR SWAIN VS	RUDRA NARAYAN PARLIJA VS	// // ()
212	WP(C)/0025553/2022	STATE OF ODISHA PRAMOD KUMAR MOHANTY VS	KRISHNA CHANDRA SAHU VS	// // ()
213	WP(C)/0025554/2022	THE SUB-COLLECTOR AND REVENUE OFFICER, BBSR SANATAN JENA VS	SAMAYA KUMAR RAY VS	// // ()
214	WP(C)/0025555/2022	COMMNR. OF LR AND S, ORISSA SANATAN JENA VS	SAMAYA KUMAR RAY VS	// // ()
215	WP(C)/0025556/2022	COMMNR. OF LR AND S, ORISSA PANKAJ KUAMR PANDA VS	SIDDHARTHA SAMAL VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0025557/2022	NANDA KISHORE JENA VS STATE OF ODISHA	SIDDHARTHA SAMAL VS	// 0 //
217	WP(C)/0025558/2022	PANKAJINI DAS VS UNION OF INDIA	SWAPNA KUMAR OJHA VS	// 0 //
218	WP(C)/0025559/2022	NIROD KUMAR MOHANTY VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
219	WP(C)/0025560/2022	SATYABRATA MALLICK VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
220	WP(C)/0025561/2022	HRUSHIKESH SAHOO VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
221	WP(C)/0025562/2022	PRASANTA KUMAR BHOI VS INSPECTOR GENERAL OF REGISTRATION, ODISHA	MIHIR SEKHAR SAHOO VS	// 0 //
222	WP(C)/0025563/2022	ABHIMANYU JENA VS STATE OF ODISHA	ARJUNA CHANDRA BEHERA VS	// 0 //
223	WP(C)/0025564/2022	SIDDHARTHA DEY VS STATE OF ODISHA	RABI NARAYAN PANDA VS	// 0 //
224	WP(C)/0025565/2022	RAMA MAHALI VS STATE OF ORISSA	MAHENDRA KUMAR SAHOO VS	// 0 //
225	WP(C)/0025566/2022	PUSPALATA PATRA VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
226	WP(C)/0025567/2022	RAMESH CHANDRA NAYAK VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
227	WP(C)/0025568/2022	PRABHAT KUMAR PRADHANA	ASHOK KUMAR ROUT	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
228	WP(C)/0025569/2022	REGIONAL TRANSPORT OFFICER, CTC PRABHAT KUMAR PRADHANA	ASHOK KUMAR ROUT	//
		VS	VS	0
229	WP(C)/0025570/2022	R.T.O., CUTTACK PRABHAT KUMAR PRADHANA	ASHOK KUMAR ROUT	//
		VS	VS	0
230	WP(C)/0025571/2022	REGIONAL TRANSPORT OFFICER, CTC UTTAM CHARAN PRADHAN	ARABINDA TRIPATHY	//
		VS	VS	0
231	WP(C)/0025572/2022	STATE OF ODISHA BASUDEV MOHAPATRA	AMITAV DAS	//
		VS	VS	0
232	WP(C)/0025573/2022	STATE INFORMATION COMMNR., BBSR KSHIROD CHANDRA ROUSTRAY	ARABINDA TRIPATHY	//
		VS	VS	0
233	WP(C)/0025574/2022	STATE OF ODISHA GANESHRAM PATEL	SURYA NARAYAN SATPATHY	//
		VS	VS	0
234	WP(C)/0025575/2022	STATE OF ODISHA BASUDEV MOHAPATRA	AMITAV DAS	//
		VS	VS	0
235	WP(C)/0025576/2022	STATE INFORMATION COMMNR., BBSR SHAKTIKANTA NAIK	GYANA RANJAN SETHI	//
		VS	VS	0
236	WP(C)/0025577/2022	STATE OF ODISHA M/S. ARDENT STEEL LTD.	KAJAL SAHOO	//
		VS	VS	0
237	WP(C)/0025578/2022	ADDL.COMMNR. OF SALES TAX PRATIMA SAHOO	SUKANTA KUMAR DALAI	//
		VS	VS	0
238	WP(C)/0025579/2022	STATE OF ODISHA BIJAYALAXMI BEHERA	PRASHANTA KUMAR DAS	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0025580/2022	THE COMMNR CUM SECY. HOUSING AND UD DEPT., BBSR AMARENDRA PALO VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// // ()
240	WP(C)/0025581/2022	SUDARSHAN MARTHA VS STATE OF ODISHA	RAMDAS ACHARY VS	// ()
241	WP(C)/0025582/2022	SHIBAJI SETHI VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// ()
242	WP(C)/0025583/2022	SARAT CHANDRA PATRA VS STATE OF ODISHA	RAJENDRA KUMAR DASH VS	// ()
243	WP(C)/0025584/2022	PABITRA MOHAN KHATUA VS STATE OF ODISHA	KAJAL SAHOO VS	// ()
244	WP(C)/0025585/2022	SHISHIR CHANDRA DAS VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// ()
245	WP(C)/0025586/2022	JAYANTI KUMARI MOHAPATRA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// ()
246	WP(C)/0025587/2022	CHAITANYA MALIK VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// ()
247	WP(C)/0025588/2022	GOVINDA CHANDRA BADU VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// ()
248	WP(C)/0025589/2022	BIBEKANANDA KAR VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// ()
249	WP(C)/0025590/2022	FLORA KERKETA VS STATE OF ODISHA	CHANDRA SEKHAR PANDA VS	// ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0025591/2022	ARUNODAYA HATI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
251	WP(C)/0025592/2022	MINATI RATHA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
252	WP(C)/0025593/2022	UCHHABANANDA SWAIN VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
253	WP(C)/0025594/2022	JITENDRA PRASAD SAHOO VS REGIONAL CHIEF OFFICER, HPCL, KHORDHA	RAVI NARAYAN BEHERA VS	// 0 //
254	WP(C)/0025595/2022	TRAILOKYA KUMAR PUSTI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
255	WP(C)/0025596/2022	G. LINGARAJ DORA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
256	WP(C)/0025597/2022	DRAUPADIMANI DEVI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
257	WP(C)/0025598/2022	BHUPEN KUMAR NAYAK VS UNION OF INDIA	BIBHUTI BHUSAN BEHERA VS	// 0 //
258	WP(C)/0025599/2022	TARANI KUMAR PATI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
259	WP(C)/0025600/2022	SURENDRA PRASAD SAHOO VS STATE OF ODISHA	SWAYAMJIT ROUT VS	// 0 //
260	WP(C)/0025601/2022	SANYASI PRADHAN VS STATE OF ODISHA	ADWITIYA SATPATHY VS	// 0 //
261	WP(C)/0025602/2022	BIJAYA KUMAR SAHOO	SUBASH CH PANI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0025603/2022	SUBHRAJEET ROUT	S.SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0025604/2022	ABHIRAM MISHRA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0025605/2022	PABITRA SETHA	BIDYADHAR PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0025606/2022	DIBYA SARATHI SAHOO	PRASANTA KUMAR BARIK	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0025607/2022	SARANGADHAR SAHOO	ABHAYA KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0025608/2022	SUBHASH CHANDRA ROUT	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0025609/2022	BHIMA MAJHI	SATYARANJAN MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0025610/2022	BHAKTAHARI PRADHAN	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0025611/2022	MOHINUDDIN KHAN	HARIPAD MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0025612/2022	BISHNUPRIYA DEVI	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0025613/2022	PADMANABHA BEHERA	PRATYUSHA NAIDU	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0025614/2022	BHUBANESWAR DEVELOPMENT AUTHORITY BHIMA CHARAN SAHOO VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// // ()
274	WP(C)/0025615/2022	CHANDRASEKHAR BHOI VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// ()
275	WP(C)/0025616/2022	SUSAMA PANIGRAHI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// ()
276	WP(C)/0025617/2022	BISWANATH JENA VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// ()
277	WP(C)/0025618/2022	ASHOK KUMAR NAYAK VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// ()
278	WP(C)/0025619/2022	RAMA PANDA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// ()
279	WP(C)/0025620/2022	PRAKASH CHANDRA ROUTRAY VS STATE OF ODISHA	NEPOLEON SAHANI VS	// ()
280	WP(C)/0025621/2022	NIRANJAN PANIGRAHI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// ()
281	WP(C)/0025622/2022	BISHNU PRIYA RATH VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// ()
282	WP(C)/0025623/2022	AMBARI PATRA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// ()
283	WP(C)/0025624/2022	ALEKH KUMAR BEHERA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0025625/2022	PRASANNA KUMAR MOHAPATRA VS STATE OF ODISHA	SAROJ MOHARANA VS	// 0 //
285	WP(C)/0025626/2022	MANJULATA SAHU VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
286	WP(C)/0025627/2022	PRAVAKAR KAR VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
287	WP(C)/0025628/2022	HEMANTA BHUKTA VS STATE OF ODISHA	ANIMESH MOHANTY VS	// 0 //
288	WP(C)/0025629/2022	SOMONATH ROUT VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
289	WP(C)/0025630/2022	RANJIT NAYAK VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	// 0 //
290	WP(C)/0025631/2022	SANJUKTA MISHRA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
291	WP(C)/0025632/2022	KABITA MOHANTY VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
292	WP(C)/0025633/2022	RABINDRA KUMAR NAYAK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
293	WP(C)/0025634/2022	RABINDRA NATH MALLIK VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	// 0 //
294	WP(C)/0025635/2022	PRAHALLAD SAHOO VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
295	WP(C)/0025636/2022	SHASHI BHUSAN PATTANAYAK	DILLIP KUMAR MOHAPATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
296	WP(C)/0025637/2022	STATE OF ODISHA CHHUTURAM BINDHANI	RAMAKANTA PANDA	//
		VS	VS	0
297	WP(C)/0025638/2022	STATE OF ODISHA RAMAKANTA PARIDA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
298	WP(C)/0025639/2022	STATE OF ODISHA BIDYUTLATA ACHARYA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
299	WP(C)/0025640/2022	STATE OF ODISHA CHAKARA MANGALI	N.AFREEN	//
		VS	VS	0
300	WP(C)/0025641/2022	COLLECTOR, NABARANGPUR PRIYAJIT DAS	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
301	WP(C)/0025642/2022	STATE OF ODISHA SURENDRANATH RATH	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
302	WP(C)/0025643/2022	STATE OF ODISHA BIJAYALAXMI MOHANTY	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
303	WP(C)/0025644/2022	STATE OF ODISHA TANKADHAR RANA	MAHENDRA KUMAR SAHOO	//
		VS	VS	0
304	WP(C)/0025645/2022	STATE OF ODISHA KULAMANI ROUT	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
305	WP(C)/0025646/2022	STATE OF ODISHA MADHAB KEUT	MAHENDRA KUMAR SAHOO	//
		VS	VS	0
306	WP(C)/0025647/2022	STATE OF ODISHA BHASKAR CHANDRA KHUNTIA	LAXMI KANTA MOHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0025648/2022	STATE OF ODISHA PREM CHAND AGARWAL VS	SASWAT KUMAR ACHARYA VS	// // 0
308	WP(C)/0025649/2022	PRINCIPAL COMMNR. OF INCOME TAX, SAMBALPUR DR. BASANTA KUMAR MISHRA VS	DURGESH NARAYAN RATH VS	// // 0
309	WP(C)/0025650/2022	STATE OF ORISSA AYESHKANT PATTNAIK VS	BRAJA MOHAN SARANGI VS	// // 0
310	WP(C)/0025651/2022	REGIONAL MANAGER, RBI, BBSR PRATAP RUDRA PARIDA VS	DILLIP KUMAR MOHAPATRA VS	// // 0
311	WP(C)/0025652/2022	STATE OF ODISHA DEBENDRA BARIK VS	BRAJA MOHAN SARANGI VS	// // 0
312	WP(C)/0025653/2022	REGIONAL MANAGER, RBI, BBSR MAHESWAR NAYAK VS	BRAJA MOHAN SARANGI VS	// // 0
313	WP(C)/0025654/2022	REGIONAL MANAGER, RBI, BBSR SARAT KUMAR DAS VS	DILLIP KUMAR MOHAPATRA VS	// // 0
314	WP(C)/0025655/2022	STATE OF ODISHA RAJENDRA KUMAR BARIK VS	BRAJA MOHAN SARANGI VS	// // 0
315	WP(C)/0025656/2022	REGIONAL MANAGER, RBI, BBSR RAMAKANTA ROUT VS	BRAJA MOHAN SARANGI VS	// // 0
316	WP(C)/0025657/2022	STATE OF ODISHA BASUDEV MALBISHOYI VS	GYANA RANJAN SETHI VS	// // 0
317	WP(C)/0025658/2022	STATE OF ODISHA CHANDRAKANTA DAS VS	DILLIP KUMAR MOHAPATRA VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0025659/2022	GULAPI SUNA VS STATE OF ODISHA	RAKESH BEHERA VS	// 0 //
319	WP(C)/0025660/2022	SATYAJIT DAS VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
320	WP(C)/0025661/2022	MAA GAJALAXMI PUJA PRATISTHAN, KATHAGADAH.N.MOHAPATRA VS STATE OF ODISHA	 VS	// 0 //
321	WP(C)/0025662/2022	KAMALAKANTA SETHI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
322	WP(C)/0025663/2022	RABINDRA KUMAR NAYAK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
323	WP(C)/0025664/2022	SAJAL SHETH VS THE STATE OF ODISHA	BISHNU PRASAD SARANGI VS	// 0 //
324	WP(C)/0025665/2022	KARTIK CHANDRA PARIDA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
325	WP(C)/0025666/2022	SITANGSHU SEKHAR DEY VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
326	WP(C)/0025667/2022	TILOTTAMA NAYAK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
327	WP(C)/0025668/2022	NISAKAR NANDA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
328	WP(C)/0025669/2022	KASHYAMAKAR MAJHI VS STATE OF ODISHA	SUJATA JENA VS	// 0 //
329	WP(C)/0025670/2022	DAMODAR PATI	DILLIP KUMAR MOHAPATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0025671/2022	SARAT CHANDRA PRADHAN	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0025672/2022	SUSHAMA PRADHAN	SATYABRATA MOHANTY I	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0025673/2022	ASHOK KUMAR KHATUA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0025674/2022	GOREKHA PRASAD SINGH	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0025675/2022	KSHETRA MOHAN KAR	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0025676/2022	ASHOK KUMAR HOTA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0025677/2022	KIRANBALA SWAIN	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0025678/2022	BILWABASINI DAS	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0025679/2022	KANHEI CHARAN KHATUA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0025680/2022	SK.MOJIBUR RAHEMAN	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0025681/2022	ODISHA GRAMYA BANK, GURUDIJHATIA BRANCH	AUROVINDA MOHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0025682/2022	THE CHIEF DISTRICT MEDICAL OFFICER, CUTTACK HIMADRI KAR VS STATE OF ORISSA	HIMANSHU SEKHAR PANDA VS	// // ()
342	WP(C)/0025683/2022	PADMANAV BARIK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// // ()
343	WP(C)/0025684/2022	NIROJ KUMAR NAYAK VS RESERVE BANK OF INDIA	BISWAJIT NAYAK VS	// // ()
344	WP(C)/0025685/2022	RANJIT KUMAR MALLICK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// // ()
345	WP(C)/0025686/2022	SUKANTA CHANDRA SARANGI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// // ()
346	WP(C)/0025687/2022	BASANTI BARIK VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// // ()
347	WP(C)/0025688/2022	SWARNALATA MISHRA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// // ()
348	WP(C)/0025689/2022	SANKAR KUMAR SAHOO VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// // ()
349	WP(C)/0025690/2022	ODISHA GRAMYA BANK, GURUDIJHATIA BRANCH VS THE PRINCIPAL MODEL INDUSTRIAL TRAINING INSTITUTE, CUTTACK	AUROVINDA MOHANTY VS	// // ()
350	WP(C)/0025691/2022	BAIDYANATH MOHANTY VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// // ()
351	WP(C)/0025692/2022	SATRUGHNA PATTANAYAK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// // ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)0025693/2022	ODISHA GRAMYA BANK, GURUDIJHATIA BRANCH VS THE HEADMASTER, KALINGA PUBLIC SCHOOL, CUTTACK	AUROVINDA MOHANTY VS DILLIP KUMAR MOHAPATRA	// 0 //
353	WP(C)0025694/2022	MADHUSUDAN MOHANTY VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS DILLIP KUMAR MOHAPATRA	// 0 //
354	WP(C)0025695/2022	LILIMA SAHANI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS DILLIP KUMAR MOHAPATRA	// 0 //
355	WP(C)0025696/2022	MAHENDRA NATH MAJHI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS DILLIP KUMAR MOHAPATRA	// 0 //
356	WP(C)0025697/2022	SUDHAKAR MAJHI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS DILLIP KUMAR MOHAPATRA	// 0 //
357	WP(C)0025698/2022	SANJUKTA LENKA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS DILLIP KUMAR MOHAPATRA	// 0 //
358	WP(C)0025699/2022	ODISHA GRAMYA BANK, GURUDIJHATIA BRANCH VS THE COMMNR. CUM SECY., S AND ME DEPT., BBSR	AUROVINDA MOHANTY VS DILLIP KUMAR MOHAPATRA	// 0 //
359	WP(C)0025700/2022	BHASKAR CHANDRA MUDULI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS DILLIP KUMAR MOHAPATRA	// 0 //
360	WP(C)0025701/2022	CHANDRAMANI PARIDA VS STATE OF ODISHA	SATYA SMRUTI MOHANTY VS DILLIP KUMAR MOHAPATRA	// 0 //
361	WP(C)0025702/2022	SUBASH CHANDRA NAYAK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS DILLIP KUMAR MOHAPATRA	// 0 //
362	WP(C)0025703/2022	ODISHA GRAMYA BANK, GURUDIJHATIA BRANCH VS THE COMMNR. CUM SECY., S AND ME DEPT., BBSR	AUROVINDA MOHANTY VS DILLIP KUMAR MOHAPATRA	// 0 //
363	WP(C)0025704/2022	SARASWATI SWAIN VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS DILLIP KUMAR MOHAPATRA	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
364	WP(C)/0025705/2022	STATE OF ODISHA THAKAR CHARAN PADHI	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
365	WP(C)/0025706/2022	STATE OF ODISHA MANJULATA PADHI	KUNAL KUMAR SWAIN	//
		VS	VS	0
366	WP(C)/0025707/2022	STATE OF ODISHA KRUSHNA CHANDRA MOHARANA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
367	WP(C)/0025708/2022	STATE OF ODISHA UTKAL LAXMI SAHOO	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
368	WP(C)/0025709/2022	STATE OF ODISHA SABITRI PARIDA	SATYA SMRUTI MOHANTY	//
		VS	VS	0
369	WP(C)/0025710/2022	STATE OF ODISHA BHAGABAN BAG	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
370	WP(C)/0025711/2022	STATE OF ODISHA LOCHANABALA BEHERA	RABI NARAYAN BEHERA	//
		VS	VS	0
371	WP(C)/0025712/2022	STATE OF ODISHA LAXMIPRIYA MISHRA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
372	WP(C)/0025713/2022	STATE OF ODISHA BHABAGRAHI BHOL	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
373	WP(C)/0025714/2022	STATE OF ODISHA MAHENDRA MAHALIK	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
374	WP(C)/0025715/2022	STATE OF ODISHA PANDAB KUMAR GOSH	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0025716/2022	STATE OF ODISHA KELU CHARAN SETHI VS	DILLIP KUMAR MOHAPATRA VS	// // ()
376	WP(C)/0025717/2022	STATE OF ODISHA GANGADHAR BARIK VS	DILLIP KUMAR MOHAPATRA VS	// // ()
377	WP(C)/0025718/2022	STATE OF ODISHA SOUMYA RANJAN NAYAK VS	RABI NARAYAN BEHERA VS	// // ()
378	WP(C)/0025719/2022	STATE OF ODISHA KEDARNATH PRADHANI VS	PRAFULLA KUMAR RATH VS	// // ()
379	WP(C)/0025720/2022	STATE OF ODISHA ATUL CHANDRA JENA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
380	WP(C)/0025721/2022	STATE OF ODISHA MANORANJAN KAR VS	DILLIP KUMAR MOHAPATRA VS	// // ()
381	WP(C)/0025722/2022	STATE OF ODISHA TRILOCHAN SAHOO VS	RABI NARAYAN BEHERA VS	// // ()
382	WP(C)/0025723/2022	STATE OF ODISHA KALANDI CHARAN BISWAL VS	DILLIP KUMAR MOHAPATRA VS	// // ()
383	WP(C)/0025724/2022	STATE OF ODISHA TUNI MALLIK VS	PRAFULLA KUMAR RATH VS	// // ()
384	WP(C)/0025725/2022	STATE OF ODISHA PRAVAKAR KHATUA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
385	WP(C)/0025726/2022	STATE OF ODISHA GANGADHAR BEHERA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// // // ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WP(C)/0025727/2022	MUKESH KUMAR AGRAWAL VS STATE OF ODISHA	SASWAT KUMAR ACHARYA VS	// 0 //
387	WP(C)/0025728/2022	TAPAN KUMAR BEHERA VS STATE OF ODISHA	KHAGESWAR BEHERA VS	// 0 //
388	WP(C)/0025729/2022	SUSAMA LENKA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
389	WP(C)/0025730/2022	DAYANIDHI MOHAPATRA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
390	WP(C)/0025731/2022	MANOJ KUMAR KANUNGO VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
391	WP(C)/0025732/2022	RANJIT BEHERA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
392	WP(C)/0025733/2022	SANDHYARANI SINGH VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
393	WP(C)/0025734/2022	MUKESH KUMAR AGRAWAL VS STATE OF ODISHA	SASWAT KUMAR ACHARYA VS	// 0 //
394	WP(C)/0025735/2022	PRADIPTA KISHORE DAS VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
395	WP(C)/0025736/2022	UMAKANTA SAHOO VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
396	WP(C)/0025737/2022	BANSIDHAR MOHANTY VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
397	WP(C)/0025738/2022	SADANANDA MOHAPATRA	DILLIP KUMAR MOHAPATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
398	WP(C)/0025739/2022	BHARAT CHANDRA SUBUDHI	DILLIP KUMAR MOHAPATRA	//
		VS	VS	()
		STATE OF ODISHA		//
399	WP(C)/0025740/2022	NAKUL CHARAN SAHOO	DILLIP KUMAR MOHAPATRA	//
		VS	VS	()
		STATE OF ODISHA		//
400	WP(C)/0025741/2022	SAKTI PADA SAHOO	DILLIP KUMAR MOHAPATRA	//
		VS	VS	()
		STATE OF ODISHA		//
401	WP(C)/0025742/2022	HARIPRIYA MISHRA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	()
		STATE OF ODISHA		//
402	WP(C)/0025743/2022	PRAFULLA KUMAR POHI	DILLIP KUMAR MOHAPATRA	//
		VS	VS	()
		STATE OF ODISHA		//
403	WP(C)/0025744/2022	SURENDRA NATH RATH	DILLIP KUMAR MOHAPATRA	//
		VS	VS	()
		STATE OF ODISHA		//
404	WP(C)/0025745/2022	SITALAMATA YUBAK SANGHA	AYUSH KHANDELWAL	//
		VS	VS	()
		THE CHIEF MANAGER, P.N.B.BANK, NEW DELHI		//
405	WP(C)/0025746/2022	PANDABA CHARAN MOHAPATRA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	()
		STATE OF ODISHA		//
406	ABLAPL/0012555/2022	UMA PRASAD VERMA @ BARMAN	SARADA PRASAD DASH	KARANJIA /193 /2022
		VS	VS	()
		STATE OF ODISHA		//
407	ABLAPL/0012556/2022	SUSANT KUMAR SAHOO	PRADIPTA BEURA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
408	ABLAPL/0012557/2022	SUSANT KUMAR SAHOO	PRADIPTA BEURA	/ /0
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	ABLAPL/0012558/2022	STATE OF ODISHA SRIDHAR SAHOO VS	PRADIPTA BEURA VS	// / /0 ()
410	ABLAPL/0012559/2022	STATE OF ODISHA SRIDHAR SAHOO VS	PRADIPTA BEURA VS	// / /0 ()
411	ABLAPL/0012560/2022	STATE OF ODISHA ANTARYAMI SAHOO VS	PRADIPTA BEURA VS	// / /0 ()
412	ABLAPL/0012561/2022	STATE OF ODISHA DURYODHAN SAHOO VS	PRADIPTA BEURA VS	// / /0 ()
413	ABLAPL/0012562/2022	STATE OF ODISHA DUSHASAN PRADHAN VS	ASUTOSH TRIPATHY VS	// / /0 ()
414	ABLAPL/0012563/2022	STATE OF ODISHA ABHINATH BHUYAN VS	DAYANIDHI MISHRA VS	// ADVA /111 /2022 ()
415	ABLAPL/0012564/2022	STATE OF ODISHA SHANTANU KUMAR NAIK VS	TRILOCHAN NANDA VS	// SAINTALA /245 /2022 ()
416	ABLAPL/0012565/2022	STATE OF ODISHA DUSHASAN BALIARSINGH VS	MAHES DAS VS	// KOTOAGARH /98 /2022 ()
417	ABLAPL/0012566/2022	STATE OF ODISHA KABITA DAS VS	MADHUMITA NAIK VS	// Bamapada (Industrial Area) /7 /2019 ()
418	ABLAPL/0012567/2022	STATE OF ODISHA NITYANANDA MALLIK VS	PRAMOD KUMAR JENA VS	// SINGLA /165 /2022 ()
419	ABLAPL/0012568/2022	STATE OF ODISHA KADAGALA SANJIB @ K. SANJEEB RAO VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// KASINAGAR /113 /2022 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	ABLAPL/0012569/2022	ABHISIKTA DASH VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	BHARATPUR PS /392 /2022 () //
421	ABLAPL/0012570/2022	PURUSOTTAM DAS VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	BALIAPAL /217 /2012 () //
422	ABLAPL/0012571/2022	KABIRAJ SAHANI VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BHUBAN /205 /2022 () //
423	ABLAPL/0012572/2022	ASISH BEHERA @ ASHIS KUMAR BEHERA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /452 /2022 () //
424	ABLAPL/0012573/2022	KARTIKA PRADHAN VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KANKADAHAD /126 /2022 () //
425	ABLAPL/0012574/2022	SUSMITA MISHRA VS STATE OF ODISHA	SIDHESWAR MOHANTY VS	JHARSUGUDA /624 /2021 () //
426	ABLAPL/0012575/2022	SARAT CHANDRA ROUT VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	BADACHANA /265 /2022 () //
427	ABLAPL/0012576/2022	PURUSOTTAM SABAR VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	KHARIAR /215 /2022 () //
428	ABLAPL/0012577/2022	AJIT KUMAR DAS VS STATE OF ODISHA	PRADIPTA BEURA VS	TIGIRIA /181 /2022 () //
429	ABLAPL/0012578/2022	PRAKASH KUMAR DAS VS STATE OF ODISHA	PRADIPTA BEURA VS	TIGIRIA /181 /2022 () //
430	ABLAPL/0012579/2022	BABULI DAS @ BABULA DAS VS STATE OF ODISHA	PRADIPTA BEURA VS	TIGIRIA /181 /2022 () //
431	ABLAPL/0012580/2022	DHARANIDHARA @ DHARANI DAS	PRADIPTA BEURA	TIGIRIA /181 /2022

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		VS	VS	()
		STATE OF ODISHA		//
432	ABLAPL/0012581/2022	K. BHABANI @ MUKHI BHABANI	GIRIDHARI SINGH	GUNUPUR /172 /2022
		VS	VS	()
		STATE OF ODISHA		//
433	ABLAPL/0012582/2022	NARASINGHA MOHANTY @ NARASINGHANATH MOHANTY	GIRIDHARI SINGH	GUNUPUR /172 /2022
		VS	VS	()
		STATE OF ODISHA		//
434	ABLAPL/0012583/2022	V. VAIKUNTHA RAO	GIRIDHARI SINGH	GUNUPUR /172 /2022
		VS	VS	()
		STATE OF ODISHA		//
435	ABLAPL/0012584/2022	IDIPILI VAIKUNTHA @ EDIPILLI VAIKUNTHA RAO	GIRIDHARI SINGH	GUNUPUR /172 /2022
		VS	VS	()
		STATE OF ODISHA		//
436	ABLAPL/0012585/2022	KOLA MINA RAO	GIRIDHARI SINGH	GUNUPUR /172 /2022
		VS	VS	()
		STATE OF ODISHA		//
437	ABLAPL/0012586/2022	MUKHI MOHAN @ MUKHI MOHAN SAI KUMAR	GIRIDHARI SINGH	GUNUPUR /172 /2022
		VS	VS	()
		STATE OF ODISHA		//
438	ABLAPL/0012587/2022	AVIJIT BEHERA @ DULU	KARUNAKAR NAYAK	CHANDRASEKHARPUR /299 /2022
		VS	VS	()
		STATE OF ODISHA		//
439	ABLAPL/0012588/2022	DR. PAYOD KUMAR JENA	LINGARAJ SARANGI	LAXMISAGAR P.S. /336 /2022
		VS	VS	()
		STATE OF ODISHA		//
440	ABLAPL/0012589/2022	PRAMOD CHANDRA NAIK	ADITI HOTA	COLLIERY /479 /2022
		VS	VS	()
		STATE OF ODISHA		//
441	ABLAPL/0012590/2022	DURGESH DHARUA	SRIKAR KUMAR RATH	DUNGURIPALI /182 /2022
		VS	VS	()
		STATE OF ODISHA		//
442	ABLAPL/0012591/2022	RAMESH CH SAMAL	B.N.PANDA (2)	/ /0
		VS	VS	()

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443	ABLAPL/0012592/2022	STATE OF ODISHA JAGABANDHU MALLIK VS	B.N.PANDA 2 VS	// KUAKHIA /291 /2022 ()
444	ABLAPL/0012593/2022	STATE OF ODISHA RAJESH PRUSTY VS	SUDEEP KUMAR SARANGI VS	// / /0 ()
445	ABLAPL/0012594/2022	STATE OF ODISHA RAJESH PRUSTY VS	SUDEEP KUMAR SARANGI VS	// / /0 ()
446	ABLAPL/0012595/2022	STATE OF ODISHA LAXMAN KUMAR NAYAK @ LAXMAN NAYAK VS	ASUTOSH ROUT VS	// NAIKANI-DIHI /226 /2022 ()
447	ABLAPL/0012596/2022	STATE OF ODISHA JACKY DUMBAI @ DUMBEI VS	AJIT KUMAR RAUT VS	// JHARSUGUDA /475 /2022 ()
448	ABLAPL/0012597/2022	STATE OF ODISHA DIBAKAR SAHA VS	MAHES DAS VS	// CANTONMENT ROAD /135 /2022 ()
449	ABLAPL/0012598/2022	STATE OF ODISHA BRUNDABAN GOUDA VS	RAJESH KUMAR MAHAPATRA VS	// BAIDYANATHPUR /299 /2022 ()
450	ABLAPL/0012599/2022	STATE OF ODISHA BHUMANTHINI BHAISA VS	BIJAYA KUMAR RAGADA VS	// ROURKELA VIGILANCE /17 /2022 ()
451	ABLAPL/0012600/2022	STATE OF ODISHA(VIG.) PRABIN BAGH @ BAGHA VS	ANANTA NARAYAN PATTANAYAK VS	// POTTANGI /3 /2022 ()
452	ABLAPL/0012601/2022	STATE OF ODISHA LOKANATH PRADHAN VS	KARTIK CHANDRA TRIPATHY VS	// JAGATPUR /325 /2022 ()
453	ABLAPL/0012602/2022	STATE OF ODISHA SAMARENDRA SETHI VS STATE OF ODISHA	ARADA JENA VS	// PANIKOILI /213 /2022 () //

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454	ABLAPL/0012603/2022	TUTU @ KRUSHNA CHANDRA ROUL VS STATE OF ODISHA	BISWANATH TRIPATHY VS	//0 () //
455	ABLAPL/0012604/2022	DAMBURU BATRA VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	TIKIRI /115 /2022 () //
456	ABLAPL/0012605/2022	BIJAY SAHU VS STATE OF ODISHA	MD. GOLAM MADANI VS	NAIKANI-DIHI /184 /2022 () //
457	ABLAPL/0012606/2022	DHANESWAR PARIDA VS STATE OF ODISHA	J.K.KHANDAYATRAY VS	TANGI (KHURDA) /99 /2022 () //
458	ABLAPL/0012607/2022	SRIDHAR JENA @ TALIA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	JATNI P.S. /304 /2022 () //
459	ABLAPL/0012608/2022	PUJA BHOI @ PARBAT VS STATE OF ODISHA	SEPHALEE DAS VS	NAUGAON /198 /2022 () //
460	ABLAPL/0012609/2022	SAJAN BEHERA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /381 /2022 () //
461	ABLAPL/0012610/2022	NARIA @ NARENDRA KUMAR BEHERA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /381 /2022 () //
462	ABLAPL/0012611/2022	KUNA @ BISWA RANJAN SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	//0 () //
463	ABLAPL/0012612/2022	BHUTURI @ SURENDRA KUMAR SWAIN VS STATE OF ODISHA	PRADIPTA BEURA VS	KHUNTUNI /37 /2018 () //
464	ABLAPL/0012613/2022	PRASANT KUMAR SAHOO VS STATE OF ODISHA	SK. ZAFARULLA VS	MALGODOWN /80 /2009 () //
465	ABLAPL/0012614/2022	BIKRAM SINGH @ BIKI SINGH @ VICKY SINGH	ABHISEK MOHANTY	MANGALA BAG /240 /2022

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
466	ABLAPL/0012615/2022	STATE OF ODISHA NIRU @ HIMANSU KUMAR LIMA	RAJALAXMI BISWAL	// SERANGO /70 /2022
		VS	VS	()
467	ABLAPL/0012616/2022	STATE OF ODISHA ASHIRBAD SWAIN	RABI NARAYAN BEHERA	// RAGHUNATHPUR /108 /2022
		VS	VS	()
468	ABLAPL/0012617/2022	STATE OF ODISHA SANJAYA KUMAR SAHOO	PRAKASH KUMAR SAMAL	// / /0
		VS	VS	()
469	ABLAPL/0012618/2022	STATE OF ODISHA MADHUSUDAN GHAEI @ KRUSHNA GHAEI	SANJIB KUMAR BHANJADEO	// FATEGARH /181 /2022
		VS	VS	()
470	ABLAPL/0012619/2022	STATE OF ODISHA RINARANI MALLICK	SATRUGHNA DASH(A)	// BIRIDI PS /202 /2022
		VS	VS	()
471	ABLAPL/0012620/2022	STATE OF ODISHA KALIA NAIK	PRATAP KUMAR NAYAK	// RASOL /9 /2022
		VS	VS	()
472	ABLAPL/0012621/2022	STATE OF ODISHA CHITARANJAN GHAEI @ BULU GHAEI	SANJIB KUMAR BHANJADEO	// FATEGARH /181 /2022
		VS	VS	()
473	ABLAPL/0012622/2022	STATE OF ODISHA TULU DAS	SAMBEET PATTANAYAK	// ASTARANGA /201 /2022
		VS	VS	()
474	ABLAPL/0012623/2022	STATE OF ODISHA SK. SAHJAN @ SK. INTAJ	KAMALAKANTA MOHANTA	// BETNOTI /264 /2022
		VS	VS	()
475	ABLAPL/0012624/2022	STATE OF ODISHA PRASANNA KUMAR PATRA	LINGARAJ SARANGI	// KHARABEL NAGAR P.S. /204 /2022
		VS	VS	()
476	ABLAPL/0012625/2022	STATE OF ODISHA UMA SANKAR GEDI	BHABANI SHANKAR DASPARIDA	// KHANTAPADA /134 /2021
		VS	VS	()

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477	ABLAPL/0012626/2022	STATE OF ODISHA BHUBAN LUHURA VS	SUNIL KUMAR PANDA VS	// BANHARPALI /202 /2022 ()
478	ABLAPL/0012627/2022	STATE OF ODISHA PRAMOD BEHERA VS	AMITAV TRIPATHY VS	// NAYAGARH /153 /2022 ()
479	ABLAPL/0012628/2022	STATE OF ODISHA ABANI SWAIN VS	SURYA NARAYAN MISHRA VS	// MARINE PENTHAKATA /84 /2022 ()
480	ABLAPL/0012629/2022	STATE OF ODISHA PRADEEP KUMAR NAIK VS	AMITAV TRIPATHY VS	// DASPALLA /62 /2019 ()
481	ABLAPL/0012630/2022	STATE OF ODISHA BIJAY PANIGRAHI VS	VIJAYA KAR VS	// DHENKANAL SADAR /456 /2022 ()
482	ABLAPL/0012631/2022	STATE OF ODISHA RASHMI RANJAN SETHI VS	RAMAKANTA PANDA VS	// BALIAPAL /179 /2022 ()
483	ABLAPL/0012632/2022	STATE OF ODISHA HIMANSU SEKHAR PARIDA VS	BHAWANI SANKAR PANIGRAHI VS	// / /0 ()
484	ABLAPL/0012633/2022	STATE OF ODISHA SK. KALIM VS	PRAJIT KUMAR PRADHAN VS	// RAIRANGPUR (RURAL) /149 /2022 ()
485	ABLAPL/0012634/2022	STATE OF ODISHA SK. KALIM VS	PRAJIT KUMAR PRADHAN VS	// RAIRANGPUR (RURAL) /150 /2022 ()
486	ABLAPL/0012635/2022	STATE OF ODISHA SUJIT KUDEI VS	JNYANANANDA PANDA VS	// MUDANPUR RAMPUR /5 /2018 ()
487	ABLAPL/0012636/2022	STATE OF ODISHA SANTOSH MAHANANDA VS STATE OF ODISHA	JNYANANANDA PANDA VS	// MUDANPUR RAMPUR /138 /2018 () //

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488	ABLAPL/0012637/2022	HRUDANANDA BALIARSINGH VS STATE OF ODISHA	DEBASIS PANIGRAHI VS	JODAPADAR /204 /2022 () //
489	ABLAPL/0012638/2022	RAJESH MARTHA VS STATE OF ODISHA	DEBASIS PANIGRAHI VS	JODAPADAR /217 /2022 () //
490	ABLAPL/0012639/2022	RAJESH KUMAR SAHOO @ RAJESH SAHOO VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BAGHAMARI /55 /2021 () //
491	ABLAPL/0012640/2022	RABI NAYAK VS STATE OF ODISHA	JAYADEBA BEHERA VS	JANKIA P.S. /74 /2022 () //
492	ABLAPL/0012641/2022	MUKESH KUMAR JAIN VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	/ /0 () //
493	ABLAPL/0012642/2022	PRAHALLAD @ PAALA PODH VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	KOMNA PS /327 /2021 () //
494	ABLAPL/0012643/2022	SIPUN @ SIPAN BEHERA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PARJANG /428 /2022 () //
495	ABLAPL/0012644/2022	BHIMASEN JENA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PARJANG /434 /2022 () //
496	ABLAPL/0012645/2022	BANSIDHAR SAHOO VS STATE OF ODISHA	SASMITA NANDA VS	BANTALA /249 /2022 () //
497	ABLAPL/0012646/2022	SANJAY KUMAR PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NIRAKARPUR /185 /2022 () //
498	ABLAPL/0012647/2022	AJAY KUMAR BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	JANKIA P.S. /274 /2022 () //
499	ABLAPL/0012648/2022	RAKESH MANGARAJ	JYOTIRMAYA SAHOO	JANKIA P.S. /272 /2022

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		VS	VS	()
500	ABLAPL/0012649/2022	STATE OF ODISHA DINENDRA NAYAK	AKASH BHUYAN	// KOSAGUMUDA /131 /2022
		VS	VS	()
501	ABLAPL/0012650/2022	STATE OF ODISHA BANDANA MALLICK	SATRUGHNA DASH (A)	// BIRIDI PS /202 /2022
		VS	VS	()
502	ABLAPL/0012651/2022	STATE OF ODISHA RAJESH KUMAR PATTAYAT @ SINDHU	BINI MISHRA	// / /0
		VS	VS	()
503	ABLAPL/0012652/2022	STATE OF ODISHA SUBASH CHANDRA SAHOO	PRAKASH KUMAR SAMAL	// / /0
		VS	VS	()
504	ABLAPL/0012653/2022	STATE OF ODISHA GOURANGA MAHAR	GOKULANANDA SAHU	// PADAMPUR /240 /2022
		VS	VS	()
505	ABLAPL/0012654/2022	STATE OF ODISHA UTTAM SAHOO @ UTTAM KUMAR SAHOO	PRAKASH KUMAR SAMAL	// / /0
		VS	VS	()
506	ABLAPL/0012655/2022	STATE OF ODISHA UTTAM SAHOO @ UTTAM KUMAR SAHOO	PRAKASH KUMAR SAMAL	// / /0
		VS	VS	()
507	ABLAPL/0012656/2022	STATE OF ODISHA ULLASH CHANDRA BEHERA	BISWARANJAN DALAI	// ERASAMA /321 /2022
		VS	VS	()
508	ABLAPL/0012657/2022	STATE OF ODISHA MANAS DAS	PRAKASH KUMAR SAMAL	// / /0
		VS	VS	()
509	ABLAPL/0012658/2022	STATE OF ODISHA ASIT KUMAR MALIK	DURGA PRASAD PRADHAN	// BINJHARPUR /127 /2022
		VS	VS	()
510	ABLAPL/0012659/2022	STATE OF ODISHA SUSHANTA KUMAR ROUT @ SUSANTA ROUT	BRAJA KISHOR NAYAK	// KUAKHIA /49 /2022
		VS	VS	()

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511	ABLAPL/0012660/2022	STATE OF ODISHA KEDAR NANDI VS	SUVALAXMI DEVI VS	// BALIANTA P.S. /324 /2022 ()
512	ABLAPL/0012661/2022	STATE OF ODISHA SYED MUBARAK VS	SUJIT KUMAR PATNAIK VS	// BADABAZAR /245 /2022 ()
513	ABLAPL/0012662/2022	STATE OF ODISHA BANSIDHAR BEHERA VS	SAROJ KUMAR PADHI VS	// PIPLI /484 /2022 ()
514	ABLAPL/0012663/2022	STATE OF ODISHA NAGEN BARIK VS	UMAKANTA BARIK VS	// JUNAGARH /336 /2022 ()
515	ABLAPL/0012664/2022	STATE OF ODISHA RAGHUNATH BEHERA VS	JAYANTA KUMAR MAJHI VS	// / /0 ()
516	ABLAPL/0012665/2022	STATE OF ODISHA PAPU BEHERA @ TAPAN BEHERA VS	JAYANTA KUMAR MAJHI VS	// SINGLA /171 /2022 ()
517	ABLAPL/0012666/2022	STATE OF ODISHA PILI @ PILLI CHANDRA RAO VS	PRASANTA KUMAR ROURAY VS	// ATTABIRA /229 /2022 ()
518	ABLAPL/0012667/2022	STATE OF ODISHA KRISHNA MADHAB NAIK VS	VIVASWATA MOHAPATRA VS	// / /0 ()
519	ABLAPL/0012668/2022	STATE OF ODISHA BIKASH KUMAR PRADHAN VS	RABINDRA NATH PANDA VS	// TALCHER TOWN /711 /2022 ()
520	ABLAPL/0012669/2022	STATE OF ODISHA BAIKUNTHA NAG VS	MANAS KUMAR CHAND VS	// DHARAMGARH /162 /2022 ()
521	ABLAPL/0012670/2022	STATE OF ODISHA SANANDA JAL VS	SATYA SHIVA DASH VS	// BINIKA /70 /2022 ()
		STATE OF ODISHA		//

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522	ABLAPL/0012671/2022	BIJAY KUMAR PRADHAN VS STATE OF ODISHA	SANJIBANI MISHRA VS	NAWAPARA /134 /2022 () //
523	ABLAPL/0012672/2022	SUDHAKAR DAS VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	CUTTACK SADAR /419 /2022 () //
524	ABLAPL/0012673/2022	SURENDRA OJHA VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	TANGI /189 /2022 () //
525	ABLAPL/0012674/2022	AFRID KHAN VS STATE OF ODISHA	SATYA NARAYAN MISHRA (4) VS	BASUDEVPUR /310 /2022 () //
526	ABLAPL/0012675/2022	SACHIN BALIYARSINGH VS STATE OF ODISHA	BIBHUTI BHUSAN CHOUDHURY VS	NIRAKARPUR /86 /2013 () //
527	ABLAPL/0012676/2022	SACHIN BALIYARSINGH VS STATE OF ODISHA	BIBHUTI BHUSAN CHOUDHURY VS	NIRAKARPUR /154 /2014 () //
528	ABLAPL/0012677/2022	RAMA CHANDRA SAHOO VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	BHARATPUR PS /392 /2022 () //
529	ABLAPL/0012678/2022	HIMANSHU DEHURI VS STATE OF ODISHA	B.S.DAS VS	BHOGRAI /112 /2022 () //
530	ABLAPL/0012679/2022	DUSASAN @ DUSHASHAN MAJHI VS STATE OF ODISHA	GYANA RANJAN DHAL VS	NAYAPALLI P.S. /222 /2022 () //